

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.A No. 322/KB/2017
(C.P NO. 983/2014)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Kutir Udyog Kendra India Ltd		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. Manj Shukla, Adv Petitioner

2. N. GURUMURTHY, FCA

3. TIAINLA
Dy Director

O/o RO (ER)
Ministry of Corporate
Affairs

[Signature]
1-12-17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

List on 02/02/2018.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(V.P.Singh)
Member (J)